

Add-on Wordings

Key Loss Cover – 3 Years

Scope of Cover:

In consideration of extra premium paid by the Insured as mentioned in the policy schedule it is hereby understood and agreed subject to the terms, conditions exclusions and limitations that the Company will reimburse insured towards:

- a. The cost of replacing vehicle keys in case of irrecoverable occurrences or broken or damaged keys
- b. The Cost of replacing locks and keys in case of theft of keys and /or if the vehicle is broken into along with damage to the locks/keys of the insured vehicle resulting in security threat to the vehicle.

Special Condition

- a. Insured is required to provide police report confirming the incident details occurring during the mentioned Policy Period.

Subject to the terms, conditions, exceptions and limitations of the Policy.